

Special Sports Schools for Children

***736. SHRI V.S. KRISHNA IYER :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of sports schools for children between 8 and 10 years of age in the country ; and

(b) if there is no such school, whether Government propose to start such sports schools in each State to encourage sports amongst the children ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMENS WELFARE (SHRIMATI MARGARET ALVA) : (a) and (b). The Central Government has not set up any sports schools nor is there a proposal to set up such schools. However, the required information about sports-schools set up by the State Governments and Union Territory Administrations is being collected and will be laid on the Table of the Sabha in due course.

Appointment of Drug Inspectors

***737. SHRI D.B. PATIL :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that as recommended by the Centre the drug inspectors have not been appointed by the States and Union Territories ;

(b) if so, what is the shortfall in appointments of drug inspectors ; and

(c) what steps Government of India have taken in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) Yes, Sir.

(b) There is an over all shortfall of 1752 Drug Inspectors in the country.

(c) Letters have been addressed to the State Health Ministers urging them to make good this shortfall. In a recent Conference of State Health Ministers on Food and Drugs held on 22nd February, 1986, the Union Health Minister emphasised the need to appoint adequate number of field staff in order to ensure proper implementation of

drug laws and requested the State Health Ministers to take necessary steps in this regard.

Cracks Noticed in Hirakud DAM

***738. SHRIMATI JAYANTI PATNAIK :** Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government are aware of the cracks developed in Hirakud Dam ;

(b) whether Government of Orissa have sent a project report to Central Water Commission for repairs and filling up of the cracks of Hirakud Dam ;

(c) whether Government have examined the report and taken steps to sanction funds for that purpose ; and

(d) if so, the amount sanctioned for the purpose ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). Yes, Sir.

(c) and (d). The Central Water Commission has since examined the project proposals and have found them technically acceptable. An outlay of Rs. 2.22 crores has been provided by the State Government for these works in the VII Plan.

Separate Railway Zone for Suburban Section of Bombay

***739. SHRI ANOOPCHAND SHAH :**
SHRI S.G. GHOLAP :

Will the Minister of TRANSPORT be pleased to state :

(a) whether in order to give more facilities to commuters of Bombay Suburban Section, Government propose to have a separate Railway zone for Suburban Section of Bombay ;

(b) if so, the steps Government propose to take in this regard ; and

(c) if not, the reasons thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.

(b) In Bombay area, the suburban and non-suburban railway services to a great extent share the net work of track and other infrastructure. It is, therefore, desirable to have them under an integrated control. This is achieved in the existing organisational set up in which suburban and non-suburban services of Western Railway are under the Bombay Division of Western Railway and those of Central Railway under the Bombay V.T. Division of Central Railway. This purpose would not be achieved by having a separate zone only for suburban services in Bombay area.

Assistance for Setting up of Training Centres for Rehabilitation of Women in Distress

6892. SHRIMATI D.K. BHANDARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are providing assistance for setting up Training Centres for rehabilitation of women in distress and setting up of employment and income generating Training-cum-Production Centres with the assistance from Norwegian Agency for International Development ;

(b) if so, whether Sikkim is receiving any assistance under the scheme ; and

(c) if not, whether Government have any plan to extend such assistance to this backward State ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMENS WELFARE (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) No, Sir.

(c) There is no application from Sikkim assistance can be provided on receipt of completed applications for assistance. Applications can be submitted through the State Government, by any Voluntary Organisation/Public Undertaking/Corporation/Autonomous Agency under the Scheme of assistance for setting up Women's training centres/Institutes for rehabilitation of Women-in-Distress and setting up of Employment and Income Generating Training-cum-Production Units.

Vessels Purchased from Central Inland Water Transport Corporation for Andaman & Nicobar

6893. SHRI MANORANJAN BHAKTA : Will the Minister of TRANSPORT be pleased to state :

(a) whether in the Andaman and Nicobar Islands a few water vessels which have been purchased from the Central Inland Water Transport Corporation are not in accordance with specifications and guarantee period repairs are also not undertaken ;

(b) if so, what are the particulars of those vessels, their defects and the reasons for the builders not undertaking the guarantee period repairs :

(c) whether the Andaman and Nicobar Administration has decided to hand over the newly constructed dry dock to Central Inland Water Transport Corporation ; and

(d) if so, the conditions thereof and whether any objection has been registered in this matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). CIWTC have supplied one twin screw Motor Tug to Andaman and Nicobar Administration as per contract specifications. Guarantee period repair centre around defects in one of the main engines which were supplied by GRSE, Calcutta. The matter for necessary repairs has been taken up by CIWTC with GRSE for expeditious disposal. As regards other guarantee period defects, CIWTC have requested harbour master of the Andaman and Nicobar Administration to examine the possibilities of undertaking the repair work departmentally through local contractor at Port Blair and send an estimate to CIWTC.

(c) Yes.

(d) The detailed terms and conditions of the transfer are being worked out. No objection so far have been received on this transfer in this Ministry.

Non-Formal and Formal Centres Exclusively for Girls

6894. SHRI AMARSINH RATHAWA : SHRI CHINTAMANI JENA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :